

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

9

C.P No. 1423/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE PARTIES: Ultratech Cement Limited
V/s
Shah Group Builders Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Adv. Tarunay Kelkar i/b	Adv. for Petitioners	 14/11/17
	Adv. Sunit Mahajan		
2.	Adv. Sonam Jawale o/b Adv. J. Nishan	Adv. for Respondents	 14/11/17

ORDER

CP No.1423/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 21.11.2017 for reporting settlement.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)